

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.239- IA/992(AHM)2024
in
CP(IB)/86(AHM)2022

Proceedings under Section 95 IBC

IN THE MATTER OF:

State Bank of India

.....Applicant

V/s

Shailesh Maganbhai Patel
(Personal Guarantor)

.....Respondent

Order delivered on: 22/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Saurabh Rachchh, Adv.

RP in person

Mr. Vinod Tarachand

For the Respondent

:Mr. Ravi Pahwa, Adv.

For the PG

: Mr. Harshil Patel, Adv. for Mr. Lalit Patel, Adv.

ORDER

IA/992(AHM)2024

Learned counsel is directed to serve a copy to all the respondents and file a proof of service. All respondents are directed to file reply within one week.

List for further consideration on 06.08.2024

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

-Sd-

CHITRA HANKARE
MEMBER (JUDICIAL)